

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA  
25-05-2015 TO 28-05-2015

1. Hon'ble Mr. Justice Navaniti Prasad Singh     **All Urgent Civil Matters, Criminal Matters not assigned to other bench (If such matters inadequate, other criminal matters also)**  
(Civil & Criminal Application Motion)
2. Hon'ble Mr. Justice Kishore K. Mandal         **Bail Applications under Section 438 Cr. P. C.**
3. Hon'ble Justice Smt. Anjana Prakash         **Bail Applications under Section 438 Cr. P. C.**
4. Hon'ble Mr. Justice Birendra Prasad Verma   **Bail Applications under Section 439 Cr. P. C.**
5. Hon'ble Justice Smt. Anjana Mishra         **Bail Applications under Section 439 Cr. P. C.**

**Patna High Court**

**22<sup>nd</sup> May, 2015**

**By order of Hon'ble The Chief Justice**

**Sd/- Prem Ranjan Mishra  
Joint Registrar (List)**